

## Annexure-3

Name of the Corporate Debtor: SUPREME BUNGALOWS PRIVATE LIMITED; Date of Commencement of CIRP: 14.06.2023; List of Creditors as on: 30.10.2023

## List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl No.	Name of Creditor	Date of Claim received		Details of Claims Admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of Claim under Verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Srei Equipment Finance Limited	28.06.2023	4,326,612,526.00	4,326,612,526.00	Secured	4,326,612,526.00	4,326,612,526.00	NO	100.00%	0	0	0	0	
	<b>Total</b>	-	<b>4,326,612,526.00</b>	<b>4,326,612,526.00</b>	-	<b>4,326,612,526.00</b>	<b>4,326,612,526.00</b>	-	<b>100.00%</b>	-	-	-	-	-

Primary Security:

1) All the hypothecators moveable assets and properties (both present and future) including movable plant and machinery, whether affixed to the earth or not, as also tangible movable assets (both present and future) and in particular, including without limitation, all movable plant and machinery (whether attached or otherwise), inventory, interior all other fixed assets (both present and future) including computers, office and other equipment appliances.

2) All other Hypothecator's assets including all rights, titles interest claims, insurance policies ets.

3) All intangible assets of the Hypothecator including but not limited to goodwill, uncalled capital, present & future.

4) All current assests including book debts, receivables, outstanding money's, claims, demands etc; stock of raw materials, stores, account receivables etc as per hypothecation deed dated 27th May, 2021.

More particularly mentioned in the Deed of Hypothecation dated 27th May, 2021.

Contract No.	Guarantee Date	Guarantor Name	Amount Claimed to be in
175918	15.06.2019	Vikas Sharma	349407048
176942	15.06.2019	Bhawani Shankar Sharma	349407048
178582	15.06.2019	Vikram Sharma	1319215191
180544	21.09.2019		

Name & Address of guarantors

Mr. Bhawanishankar Sharma- Supreme Bungalow Hiranandani Complex, I.I.T Powai, Mumbai 40076;

Mr. Vikram Sharma- Supreme Bungalow Hiranandani Complex, I.I.T Powai Mumbai 40076;

Mr. Vikash Sharma- Supreme Bungalow Hiranandani Complex, I.I.T Powai Mumbai 40076;